

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.428**  
**IA/5520/ND/2022 IN IB/1059/ND/2018**

**IN THE MATTER OF:**

Concord Infrastructure Pvt Ltd	...	Applicant
Versus		
Shubhkamna Buildtech Pvt Ltd	...	Respondent

**Order under Section 9 of IBC 2016.**

**Order delivered on 14.03.2023**

**Coram:**

**Mr. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Monitoring Professional	:	Mr. Abhishek Anand, Adv., Mr. Nipun Gautam, Adv. & Mr. Rohit Pandit, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 17.04.2023.

**Sd/-**  
**(Court Officer)**